

[Translation]

Road Accidents in Rajasthan

2304. SHRI BHERU LAL MEENA : Will the Minister of SURFACE TRANSPORT be pleased to state :

(a) the number of cities in Rajasthan where road accidents occurred on National Highways due to lack of bypasses during the last three years and the number of persons died in these road accidents;

(b) the measures taken by the Government to check such accidents;

(c) whether these measures are adequate; and

(d) if not, the efforts being made to take better and effective measures in this regard?

THE MINISTER OF SURFACE TRANSPORT (SHRI T.G. VENKATRAMAN) : (a) Accidents Statistics are collected state-wise and not city-wise. No statistics are available about accidents caused due to lack of bypasses on National Highways in Rajasthan.

(b) The steps generally taken to check accidents include widening of single lane sections to two lanes, reconstruction of weak and narrow bridges and culverts, replacement of level crossings by overbridges, provision of retroreflective road signs, thermoplastic road markings, laybys, etc.

(c) Yes, Sir.

(d) Does not arise.

[English]

CPT Schemes

2305. SHRI SANAT KUMAR MANDAL : Will the Minister of SURFACE TRANSPORT be pleased to state :

(a) whether time overrun in different major and minor schemes over the last couple of years has cost Calcutta Port Trust (CPT) crores of rupees;

(b) whether in the latest physical and financial progress report prepared by the CPT, it has mentioned that most of the schemes sanctioned before the Eighth Plan spilled over beyond the Eighth Plan causing loss of huge sums of money to CPT;

(c) if so, the reasons for these delays; and

(d) the measures being taken to prevent further time slippage and cost escalation and draw up comprehensive strategy paper even if necessary by commissioning an internationally reputed consultancy firm?

THE MINISTER OF SURFACE TRANSPORT (SHRI T.G. VENKATRAMAN) : (a) and (b) A very few schemes of Calcutta Port Trust have suffered time over-run. No

extra payment has been made on account of cost over-run corresponding to time over-run in any of the major schemes.

(c) and (d) The major reasons for delay in the completion of the projects are due to tardy progress by the suppliers. The delays/slippages have been brought to the notice of the concerned public sector undertakings, to whom the contracts have been awarded by the Calcutta Port Trust to avoid any time/cost over-run.

Improvement in Emergency Service

2306. SHRI RAMSAGAR : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether attention of the Government has been drawn to the news-item captioned "With a bullet still in his back hospital discharges him" appearing in the 'Hindustan Times' dated February 8, 1997;

(b) if so, the facts of the matter reported therein;

(c) the reaction of the Government thereto; and

(d) the steps proposed to be taken to bring about improvement in the Emergency Service of Safdarjung Hospital?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI SALEEM IQBAL SHERVANI) : (a) and (b) Yes, Sir. In the news item, it has inter-alia been reported that one person who was rushed to Safdarjung Hospital with bullet injury, was discharged after being administered some antibiotics on 4th February, 1997 without making any effort to remove the bullet.

(c) The case was investigated by a Committee constituted under the chairmanship of Consultant and HOD (Ortho), Dr. RML Hospital. The findings of the Committee are being examined.

(d) Steps are taken to improve the facilities in the Emergency services as, and when considered necessary.

[Translation]

National Open School

2307. SHRI RAMSHAKAL : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) whether National Open School had earmarked 20 marks for T.M.A. in the Secondary School syllabus for 1995;

(b) if so, the reasons for not adding the marks of T.M.A. in the Secondary School Examination conducted in November, 1995;